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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16,TP10 8/17	For report of IRP	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s :

Anil Kumar. H
9886698898
Adv for IRP

ADVOCATE FOR RESPONDENT/s :

[CHITRA . S]
9632150934
Chitra

ORDER

Heard Shri H. Anil Kumar, learned Counsel for the IRP and Ms. S. Chitra, learned Counsel for the Respondent. Post the case on 27.02.2019.


Member (T)

Krishna


Member (J)

